

culty in procurement of raw materials to run the industries; and

(c) the steps taken to improve the position?

**The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed):** (a) to (c). Information is being collected and will be laid on the Table of the House.

#### Mineral Survey of U.P.

8064, **Shri Vidya Dhar Bajpai:** Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether a scheme for mineral survey and exploitation in Uttar Pradesh has been finalised; and

(b) if so, the details thereof?

**The Minister of Steel, Mines and Metals (Dr. Chenna Reddy):** (a) and (b). A scheme for mineral exploration in Uttar Pradesh by the Geological Survey of India during 1967-68 has been finalised. This includes geological mapping and preliminary mineral investigations in parts of Nainital, Almora, Pauri (Garhwal), Tehri, Uttarkashi, Dehra Dun, Jhansi, Hamirpur Mirzapur and Banda districts; detailed investigations for copper, lead and strategic minerals in parts of Pithoragarh, Almora, Chamoli and Pauri districts; limestone, dolomite talc and magnesite in Pithoragarh, Chamoli and Almora districts; and intensified exploration, including drilling, exploratory mining and beneficiation tests for phosphorite in Dehra Dun and Tehri districts.

Schemes for exploitation of the minerals by the public or private sector can be framed only when commercially exploitable deposits of these minerals have been proved.

#### Assistance to U.P. for Development of Handicrafts Industries

8065, **Shri Kashi Nath Pandey:** Will the Minister of Commerce be pleased to state:

(a) the amount granted by Government to the Uttar Pradesh Government for the development of Handicrafts Industries in the State during 1966-67; and

(b) the amount proposed to be given to that State for the purpose during 1967-68?

**The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi):** (a) After setting off Rs. 0.82 lakhs and Rs. 0.87 lakhs paid in excess as grant and loan respectively during 1964-65, a grant of Rs. 0.08 lakhs was sanctioned by the Government of India to the Government of Uttar Pradesh during 1966-67 for the development of Handicrafts Industries.

(b) It is too early to anticipate the amount to be sanctioned during 1967-68 which will mainly depend upon the actual expenditure incurred for the purpose by the Government of Uttar Pradesh, within the ceilings fixed by the Planning Commission.

#### जींद जंकशन के निकट रेलवे संस्थान की इमारत

8066. **श्री रघुवीर सिंह शास्त्री :** क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जींद जंकशन के निकट रेलवे संस्थान के एक बड़े कमरे का गिरजाघर के रूप में प्रयोग किया जा रहा है;

(ख) क्या यह भी सच है कि इसमें प्रायः सभी फर्नीचर तथा सामान रेलवे प्रशासन का है; और

(ग) यदि हां, तं ईसाई धर्म प्रचारकों को यह मृत्विधा किन नियमों के अन्तर्गत दी गई है?

रेलवे मंत्री (श्री वे० म० एनाचा) :

(क) जी हां। जींद के रेलवे इंस्टीट्यूट की इमारत में 405 वर्ग-फुट का एक कमरा चर्च के रूप में इस्तेमाल किया जा रहा है।

(ख) जी नहीं।